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GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

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## NOTIFICATION (INCOME TAX)

No.3478(F.No.197/27/79-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Gentral Government hereby motifies "J.N.Tata Endowment Bombay" for the purpose of the said section for the assessment year(s) 1977-78 to 1980-81.

( B. M SING )
UNDER SECRETARY TO THE GOVERNMENT OF INDIA.

Τo The Manager Government of India Press Ring Road, Mayapuri Industrial Area (Near Rajouri Garden), New Delhi.

## Copy to:-

Director, J.M. Tata Endowment, Bombay House, 24, Homy Mody Street Bombay-430 023.

The Commissioner of Income-tax, Bombay City-IV, Bombay with reference to his letter No.8C.T-11/269(26)78-79 dated 7.2.80 · 2 a

3.

All Commissioners of Income-tex Directors of Inspection (IT)/(P&PR)/(Inv), New Delhi

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(P.N.VERMA)

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